

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2351

ANSWERED ON:14.03.2008

E-GOVERNANCE PROGRAMME FOR CITIES .

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the cities covered under the e-governance programme;

(b) whether the Government has approved an ambitious programme named National Mission Mode Project programme for 323 cities in the country enabling citizens to register and then receive death and birth certificates, pay property tax, water and power bills and submit building plans online, anywhere anytime;

(c) if so, whether the Cabinet Committee has already given a go ahead for Rs.787 crore project for this in the 11th Five Year Plan; and

(d) if so, the time by which e-governance programme for all 323 cities is likely to be started?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a) to (d): Ministry of Urban Development has prepared a new Centrally Sponsored Scheme (CSS), viz. 'National Mission Mode Project on e-Governance in Municipalities' for implementation in 423 cities and towns having population of one lakh and above over a period of five years. The Scheme has been designed to cover 8 services/management functions within urban local bodies, i.e.

(i) Registrations and issue of birth and death certificate,

(ii) Payment of property tax, water supply and other utility bills and Management of utilities that come under ULBs,

(iii) Grievances and suggestions,

(iv) Building plan approvals,

(v) Procurement and monitoring of projects including E-procurement and Project/ward works,

(vi) Health program including Licenses and Solid Waste Management,

(vii) Accounting system, and

(viii) Personnel Information System.

The total estimated Central share for implementation of the scheme is Rs.676 crore. The Cabinet Committee on Economic Affairs (CCEA) considered the proposal for implementation of this scheme in 423 cities/towns on January 24, 2007 and directed that the proposal be considered as part of the Eleventh five Year Plan. The Planning Commission was accordingly requested to consider the scheme as part of the Eleventh Five Year Plan. The Planning Commission after considering the proposal has decided the following:

The scheme would be a part of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for 35 cities with population of over 10 lakh and a new CSS for other cities and towns.

However, the new CSS for cities and towns other than 35 cities would wait for the present till the implementation is watched in 35 cities as part of JNNURM.

As approved by the Government, it has been decided to implement the e-Governance in Municipalities programme in 35 cities with population of over 10 lakh as part of JNNURM.